

## NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH CORPORATE BHAVAN, 12<sup>TH</sup> FLOOR, RAHEJA TOWERS, M G ROAD, BENGALURU 560 001.

No. NCLTB/ADVT /2018

Dated: 21.12.2018

## **OFFICE MEMORANDUM**

## <u>Subject: Engagement of Stenographers purely on contractual assignment in the National Company Law Tribunal Bengaluru Bench</u>

Applications are invited from eligible candidates fulfilling the qualifications mentioned below for engagement as Stenographers in National Company Law Tribunal (NCLT) Bengaluru Bench purely on contractual assignment for a period of one year:

- (a) Graduate in any discipline form a recognized University, Candidates age limit should be minimum 21 years & maximum 62 years and having speed in English shorthand @ 100 wpm (7 minutes dictation to be transcribed in 50 minutes on computer)
- 2. Vacancy (upcoming) for above said post in NCLT Bengaluru Bench is 02 Nos.
- 3. Preference will be given to the retired government/ Hon'ble High Court and Subordinate Court /Tribunal employees.
  - (i) The period of contract initially will be for one year, further extendable by depending upon the requirement. Engagement on contractual basis will be subject to satisfactory performance and it can be terminated by the Tribunal without assigning any reason whatsoever at any time. However, the candidates engaged on contractual assignment will have the option to give up their assignment by giving one month's advance written notice.
  - (ii) The contractual assignment shall not confer any right or claim to any regularization or continuance in service.
  - (iii) The remuneration for the Stenographers will be Rs.45,000/- per month.
  - (iv) The candidates engaged on contractual assignment shall not be entitled for HRA, DA, residential accommodation or any other allowance.
  - (v) The candidates engaged on contractual assignment will not be entitled to any kind of leave except casual leave on pro-rata basis.

Their working days and working hours shall be same as are applicable to other serving (vi) officers and employees of the Tribunal. However, depending upon the need and requirement of the Member to whom they are attached, they will be liable to work beyond office hours and even on Saturdays, Sundays and other holidays without

3. The interested eligible candidates who are willing to serve in the NCLT Bengaluru Bench may submit their applications on the attached prescribed format to the following address:-

The Deputy Registrar

National Company Law Tribunal Bengaluru Bench

payment of any extra remuneration.

12<sup>th</sup> Floor, East Wing Raheja Towers

M.G.Road, Banglore-560 001.

Last date for receipt of application is 15.01.2019. Applications received after due date will 4. not be considered and summarily rejected. The candidates who are declared qualified in the skill test in English Short hand will be called for interview on same day.

5. No TA/DA will be admissible for appearing in the skill test and/or interview.

6. No supporting documents need be attached with the application at this stage. However, the candidature will be liable to be rejected at any stage if the information furnished in the application form is found incorrect on subsequent verification and if appointed, services will be liable to be terminated forthwith.

7. The candidate who are called for interview will be required to submit self-attested copies of certificates and testimonials in support of date of birth, educational qualifications, experience, retirement, etc.., and required to show the originals thereof for verification.

> (MANJUNATHA KT) DEPUTY REGISTRAR

NATIONAL COMPANY LAW TRIBUNAL

BENGALURU BENCH.

TELEPHONE NO.080 25585827

FORMAT OF APPLICATION FOR THE POST OF STENOGRAPHER IN NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH PURELY ON CONTRACT BASIS

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	TANI LAW IRID	CHAL DI	SINGALO		Past	e here self-at port size			
1	Name in Full (IN B	LOCK LE	ETTERS)						
2	Date of Birth								
3	Father's Name								
4	Correspondence Ad	ldress							
5	Permanent Address								
6	Telephone/Mobile Number/Fax Number/email Id.(Telephone/mobile number and email Id are mandatory)								
7	Present occupation,	, If any,							
8.	Educational Qualific	ations:							
	Name of Board/University	Degree	Year of Passing	Percentage of Marks obtained		Academic Distinction, if any	Subject(s)/Sp on.	ecializati	

9	Speed in English Shorthand (in w.p.m)										
10	Details of employment till retirement :										
	Name and address of the employer	Designation of the post held	Scale of pay with grade pay, if any	Period of se From	rvice To	Nature of duty /experience					
It is certified that the information furnished above is correct and true to the best of my knowledge.											
Place	:										
Date :					(Signature) Name :						